Seventeenth Loksabha

>

Title: Request the Government to provide financial assistance to the State of Kerala for implementing wage revision and for providing regular employment to the coir workers.

ADV. ADOOR PRAKASH (ATTINGAL): Sir, I would like to draw the attention of the Government towards the issues of coir workers in Kerala.

Kerala is the home of Indian coir industry. More than 3.5 lakh women workers are engaged in coir industry in Kerala. Kerala accounts for 80 per cent of the country's coir export of Rs. 2280 crore.

The main issues being faced by coir workers are the absence of regular employment and very low wages. The Government should take measures to ensure that the coir workers get 300 days employment in a year. The coir workers are getting daily wages of Rs.300-350 only. They are struggling for their survival.

I request the Government to provide a firm financial assistance to the State of Kerala for implementing wage revision and for providing regular employment to the coir workers. Coir industry is facing a crisis and more supportive measures are required. There is a global trend of shifting towards eco-friendly products. The Government should take measures to explore more global markets and to increase the export of coir products. The Government should implement a Special Financial Assistance Scheme for the benefit of the coir workers. Thank you, Sir.